

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III

Item No.302

New IA454/2024 IA-5572/2023 IA-4406/2023 IA-4896/2023 IA-5775/2023
In
IB-84(ND)/2021

IN THE MATTER OF:

Endless Services Pvt Ltd

.... **APPLICANT/PETITIONER**

Vs.

Elly Realcon Pvt Ltd

.... **RESPONDENT**

SECTION

U/s 7 IBC, 2016

Order delivered on 02.02.2024

CORAM:

SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)

SHRI ATUL CHATURVEDI HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Mr. Amit Singh Chadha, Sr. Advocate, Mr. Suresh Dutt Dobhal, Mr. Shikhar Kumar, Advocates Counsel for Phoenix ARC

For the Respondent : Mr. Sidhant Kumar, Ms. Manyaa Chandhok, Ms. Ekssha Kashyap, Advocates for R-2

ORDER

IA-5572/2023:-

Three days' further time granted to comply with the order dated 11.01.2024.

List the matter for compliance on **13.02.2024**.

New IA-454/2024 IA-4406/2023 IA-4896/2023 IA-5775/2023:-

List on **13.02.2024**.

-SD-

**(ATUL CHATURVEDI)
MEMBER (TECHNICAL)**

-SD-

**(BACHU VENKAT BALARAM DAS)
MEMBER (JUDICIAL)**